

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5593  
ANSWERED ON:10.05.2012  
ALLOTMENT OF HOUSES UNDER IAY  
Patle Kamla Devi

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to allot houses under Indira Awas Yojana to homeless poor persons who are not included in BPL list by doing away with the necessity of being covered in the BPL list;
- (b) if so, the details thereof and the time by which the said scheme is likely to be implemented; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) to (c): No such proposal is under consideration of the Government. As per IAY guidelines, houses can be allotted only to those households whose names are included in the BPL list.